

- (ii) A copy of Annual Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra for the year 1992-93 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1992-93.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.  
[Placed in Library. See No. L.T. 7001/94]

14.02 hrs.

#### RESIGNATION BY MEMBER

[English]

MR. CHAIRMAN: I have to inform the House that the hon. Speaker had received a letter dated 22 December, 1994 from Shri H. D. Devegowda, an elected Member from Hassan Parliamentary Constituency of Karnataka, resigning his seat in Lok Sabha. The resignation is written in his own handwriting. Hon. Speaker has accepted his resignation with effect from 22 December, 1994.

14.02½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### Minutes

[English]

DR. VISHANATHAN KANITHI (SHRIKAKULAM): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Thirty-sixth and thirty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

14.03 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### (i) Eightieth and Eighty-first Reports

[English]

SHRI SHARAD DIG (BOMBAY NORTH CENTRAL): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Eightieth Report on Action taken on 53rd Report (Tenth Lok Sabha) on Union Excise Duties — Non-vacation of stay order from the Court.
- (2) Eighty-first Report on Action taken on 47th Report (Tenth Lok Sabha) on Utilisation of External Assistance.

14.03½ hrs.

##### (ii) Statements

SHRI SHARAD DIG (BOMBAY NORTH CENTRAL): Sir, I beg to lay on the Table Hindi and English versions

of the Statements showing action taken by Government on the recommendations contained in Chapter-1 of the following Reports:

- (1) Thirty-third Report (Eighth Lok Sabha) on Irregular allowance of contribution to Scientific Research.
- (2) 38th Report (Eighth Lok Sabha) on Cost of Collection.
- (3) 179th Report (Eighth Lok Sabha) on Union Excise Duties Fraudulent Procurements of Central Excise Stamps by Match Factories.
- (4) Fourteenth Report (Tenth Lok Sabha) on Blocking of Funds — Idle Equipment.
- (5) Thirty-third Report (Tenth Lok Sabha) on Customs Receipts Adoption of Irregular Procedure in recovery of duty on vacation of stay order — Loss of Revenue by way of interest on payment of duty in instalments. of Irregular Procedure in recovery of duty on vacation of stay order Loss of Revenue by way of interest on payment of duty in instalments.

14.04 hrs.

#### COMMITTEE ON PETITIONS

##### Seventeth Report

[English]

SHRI P.G. NARAYANAN (COBICHETTIPALAYAM): Sir, I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Petitions.

14.04¼ hrs.

#### JOINT COMMITTEE ON OFFICES OF PROFIT

##### Sixth Report

[English]

SHRI CHIRANJI LAL SHARMA (KARNAL): Sir, I beg to present the Sixth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

14.04½ hrs.

#### STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

##### Eighth Report and Minutes

[English]

SHRI BIJOY KRISHNA HANDIQUÉ (JORHAT): Sir, I beg to present the Eighth Report (Hindi and English versions), of the Standing Committee on Food, Civil Supplies and Public Distribution on Action Taken by Government on the recommendations contained in the Third Report of the Committee (Tenth Lok Sabha) on the Ministry of Civil Supplies, Consumer Affairs and Public Distribution-Annual Report (1992-93) and minutes of the sitting of the Committee relating thereto.